

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 156 OF 2017**

**Dated: 29<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Aravali Power Company Private Ltd.**

**.... Appellant(s)**

**Vs.**

**Haryana Power Purchase Centre & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : -

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **08.03.2019**.

**(S.D. Dubey)  
Technical Member**

*pr/vg*

**(Justice Manjula Chellur)  
Chairperson**